

DIVISION BENCH

S-27

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1469(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd February, 2021, 10:30 A.M

Name of the Company	AMRIT LOGISTICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Shwetaank Nigam, Advocate - For the Applicant

Mr. CM Karl Marx, Deputy Registrar of Companies, Office of the Registrar of Companies,, West Bengal

ORDER

The Ld. Counsel, Mr. Shwetaank Nigam, is present on behalf of the Applicant.

The Registrar of Companies, West Bengal is directed to file his report in the matter within a period of four weeks from today.

List this matter for further hearing on 25th March, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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